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CENTRAL ADMINISTRATIVE TRIBUNAL,
PRINCIPAL BENCH
NEW DELHI
RA No.126/2004
IN
C.P. No.60/2004
IN
OA No.1221/2002

This the 26th day of May, 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE SHRI SARWESHWAR JHA, MEMBER (A)

Satender Singh (893/PCR)
(Under Suspension)
S/o Shri Mahender Singh,
R/o Village & P.O. Kalandi, P.S. Sarfana,
Distt. Meerut, U.P.
Presently posted in PCR Line,
(Under Suspension), Model Town-II,
New Delhi.

.. Applicant

-Versus-

1. Ms. Shailja Chandra
Chief Secretary,
Government of N.C.T. of Delhi,
Delhi Secretariat,
Player's Building,
I.P. Estate, New Delhi.
2. Mr. N.S. Randhawa,
Additional Commissioner of Police,
(PCR & Communication), I.P. Estate,
New Delhi.
3. Dr. A.K. Singh,
Deputy Commissioner of Police,
(PCR), Police Headquarters,
I.P. Estate,
New Delhi.
4. Shri Rupinder Singh,
Addl. Deputy Commissioner of Police,
(PCR), Delhi,
PCR Line, Model Town - II,
Delhi-110009.

.. Respondents

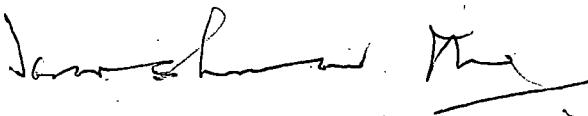
O R D E R (BY CIRCULATION)

SHRI SHANKER RAJU, MEMBER (J) :-

The present R.A. is filed by the review applicant seeking review of our order dated 2.4.2004 passed in CP 60/2004 in OA No.1221/2002. We have perused the order

dated 2.4.2004 and do not find any error apparent on the face of the record or discovery of new material which was not available with the applicant, despite due diligence, at the time of final hearing.

2. However, in the interest of justice, we have also perused the R.A. and found that by way of this R.A. the review applicant seeks to re-argue the case, which is not permissible. The present R.A. is not maintainable as per provisions of Section 22 (3) (f) of the Administrative Tribunals Act, 1985 read with Order 47, Rule (1) of CPC and also in view of the ratio laid down by the Hon'ble Apex Court in K. Ajit Babu & Others v. Union of India & Others, JT 1997 (7) SC 24 as well as Lily Thomas v. Union of India, (2000) 6 SCC 224. If the review applicant is not satisfied with the orders passed the remedy lies elsewhere. The R.A. is accordingly dismissed, in circulation.



(Sarweshwar Jha)
Member (A)



(Shanker Raju)
Member (J)

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